

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1106**  
ANSWERED ON - 28/07/2021

**'CONCEPT NOTE' FOR A COMPREHENSIVE SCHEME FOR TRANSGENDERS**

1106. DR. NARENDRA JADHAV

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the salient features of the 'concept note' for a comprehensive scheme for Transgender persons;
- (b) the online link where the details of the 'concept note' may be found; and
- (c) the details of the schemes formulated under Transgender Persons (Protection of Rights) Act, 2019?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

- (a) The Government has approved a comprehensive scheme named "Support for Marginalised Individuals for Livelihood and Enterprise (SMILE)" which includes a sub-scheme for Comprehensive Rehabilitation for Welfare of Transgender Persons. The salient features of the Scheme are given in the **Annexure**.
- (b) The guidelines of the scheme on finalization will be put up on the website.
- (c) The Support for Marginalised Individuals for Livelihood and Enterprise (SMILE) scheme focuses on rehabilitation, provision of medical facilities and intervention, counseling, education, skill development, economic linkages to the transgender persons. Details are in **Annexure**.

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**Annexure referred to in reply to part (a) & (c) of Rajya Sabha Unstarred Ques. No. 1106 for answer on 28.07.2021 regarding 'Concept note' for a comprehensive scheme for Transgenders.**

**Components of Comprehensive Rehabilitation for Welfare of Transgender Persons:**

- i. Pre-matric/ Post Matric Scholarship
- ii. Skill Development
- iii. Health
- iv. Medical Intervention
- v. Medical Support
- vi. Garima Greh: Shelter Homes
- vii. Self Help Group
- viii. Interest Subvention
- ix. E services (National Portal & Helpline and advertisement)
- x. Transgender Protection Cell

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